

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.5918
TO BE ANSWERED ON THE 3RD APRIL, 2018

MODIFICATION IN AGRO FORESTRY POLICY

5918. SHRI AJAY MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋदशुआओ एवं किसान कल्याण ½â"ãè be pleased to state:

- (a) whether the Government has prepared any scheme to amend/modify agro-forestry policy to increase the income of farmers;
- (b) if so, the details thereof;
- (c) whether the Government is considering to include the wood prepared by agro-forestry in the category of agricultural products;
- (d) if so, the details thereof; and
- (e) whether the Government is also considering to include medicinal/herbal plants, beauty products and honey in the category of agricultural products, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋदशुआओ एवं किसान कल्याण ½â"ãè ½ñâ À•¼ã ½â"ãè (SHRI PARSHOTTAM RUPALA)

(a) & (b): Government has formulated the National Agroforestry Policy-2014. As recommended therein, a Sub-Mission on Agroforestry (SMAF) was launched in the year 2016-17 to encourage tree plantation on farm land with aim of "Har Medh Par Ped", along with crops/ cropping system. The scheme is being implemented in those States /UTs which have liberalized transit regulations for selected tree species. 21 States have notified such regulations. Agroforestry helps in encouraging and expanding tree plantation in complimentary and integrated manner with crops and livestock to improve productivity, supplement income and improving livelihoods of farmers. Under the SMAF, multipurpose tree species with short, medium and long term returns are encouraged, so that farmers may get additional income at regular intervals.

(c) to (e): As per information available, wood, bamboo, honey and medicinal plants are scheduled agricultural produce in the APMC Act of some States, details of which are placed at Annexure-I.

The Model Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017 provides for setting up special commodity markets inter alia for medicinal and aromatic plants.

Annexure-I

Lok Sabha unstarred question no. 5918 for 03.04.2018

| Wood | Bamboo | Honey | Medicinal Plants |
|------------------|-------------------|----------------|-------------------------|
| Punjab | Arunachal Pradesh | Tripura | Madhya Pradesh |
| Haryana | Assam | Gujarat | Mizoram |
| Karnataka | Chhattisgarh | Andhra Pradesh | Chhattisgarh |
| Goa | Haryana | Goa | |
| West Bengal | Karnataka | Uttar Pradesh | |
| Assam | Madhya Pradesh | Odisha | |
| Uttar Pradesh | Maharashtra | Delhi | |
| Sikkim | Meghalaya | West Bengal | |
| Mizoram | Punjab | | |
| Gujarat | Rajasthan | | |
| Meghalaya | Tamil Nadu | | |
| Delhi | Tripura | | |
| Himachal Pradesh | West Bengal | | |
| | Delhi | | |
